

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 467 of 2019**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

05/06.09.2021: On the request of the parties, this matter is referred to the Lok Adalat.

Rajnish

(ANANDA SEN, J.)